

(12)

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P.339/2000 IN
O.A.958/96

New Delhi, this the 15th day of September, 2000.

Hon'ble Mr. Justice V.Rajagopala Reddy, VC (J)
Hon'ble Mr. S.A.T.Rizvi, M (A)

Sub-Inspector Vijender Pal Sharma D-550,
S/O. Sh. Ram Rich Pal Sharma, aged 42
years, presently posted in 4th Bn, DAP,
R/O Village-Arthala, PO-Mohan Nagar,
Distt.Ghaziabad, UP.

..Petitioner

(By Advocate: Sh. Shanker Raju)

VERSUS

Sh. Sewa Dass, Addl. Commissioner of
Police Establishment, Police Head
Quarters, I.P.Estate, MSO Building, New
Delhi.

....Respondents

O R D E R (ORAL)

By Hon'ble Mr. Justice, V.Rajagopala Reddy, VC (J):

Sh. Shanker Raju, learned counsel for the petitioner states that the order passed by the Tribunal in OA has been complied with by the respondents and seeks permission to withdraw the CP.

In the circumstances, the CP is dismissed as withdrawn. No costs.

S.A.T.R.J.

(S.A.T.Rizvi)
Member (A)

Arbitrarily

(V.Rajagopala Reddy)
V.C. (J)

/sunil/